NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. C.P. (IB)/1237(MB)2022

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2022

NAME OF THE PARTIES: **Starcon Infra Projects India Private Limited**
V/s
Shapoorji Pallonji And Company Private Limited

APPEARANCE :

FOR THE FINANCIAL CREDITOR **:** None present
FOR THE CORPORATE DEBTOR **:** None present

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). None present from either side nor submitted hard copy of the present Company Petition. Applicant is directed to place on record two sets of hard copy before the adjourned date. List this matter on **21.12.2022.**

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
01.12.2022
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